

an>

Title : Papers laid on the Table of the House by the Ministers/members.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): I beg to lay on the Table a copy of the Payment of Bonus (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 784(E) in Gazette of India dated 10<sup>th</sup> November, 2014, under sub-section(3) of Section 38 of the Payment of Bonus Act, 1965, containing corrigendum thereto published in Notification No. G.S.R. 896(E)(in Hindi version only) dated 16<sup>th</sup> December, 2014.

[Placed in Library, See No. LT 1845/16/15]

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मनंद पृष्ठान) :** माननीय अध्यक्ष जी, मैं ब्लॉक आरजे-ओ०८/६ के रूप में पहचान किए गए संविदा क्षेत्र के संबंध में भारत सरकार तथा तेता और प्राकृतिक गैस नियम लिमिटेड तथा फिनीव्यास औवरसीज लिमिटेड के बीच छुट्टे उत्पादन साझा संविदा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पट्ट पर रखता हूँ।

[Placed in Library, See No. LT 1846/16/15]